

**National Company Law Tribunal
Allahabad Bench**

CP NO.24/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: JEKPL Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.10 of I & B Code 2016

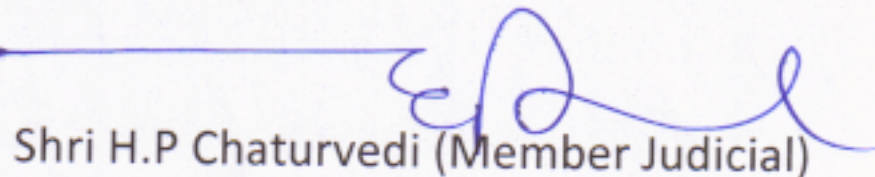
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Navin Sinha	Sr. Advocate		
2.	Rahul Agarwal	Advocate		Rahul Agarwal
3.	Anandita Roy Choudhury	Advocate		

Order dated 08.03.2017

CP NO 24/Ald/2017 M/s. JEKPL Pvt. Ltd.

Shri Naveen Sinha senior Advocate along with Rahul Agarwal and Anandita Roy represent corporate creditor. The present case is filed under section 10 of IBC 2016. The registry is directed to scrutinized the petition. Arguments on admission are heard. Order is reserved. The matter be listed on 17.03.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)